

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1857
ANSWERED ON:15.03.2005
POLICY PLANNING GROUP ON FINANCIAL SET UP
Patel Shri Kishanbhai Vestabhai

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Policy Planning Group set up to study the financial set up of Delhi Police and the some other Central Police Organisations has given its report;
- (b) if so, the details of the recommendations;
- (c) the action taken by the Government on such recommendations;
- (d) whether the said recommendations would be applicable for State police in the country; and
- (e) if not, the action taken by the Government to give equal powers to State police as given to Delhi Police?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S.REGUPATHY)

(a) to (c): Yes, Sir. The Policy Planning Group had recommended augmentation of financial set up in the Central Paramilitary Forces and Delhi Police by creation of additional posts. These recommendations were examined by a Sub-Committee under the Chairmanship of Financial Advisor (Home) and subsequently by the Ministry of Finance. It was decided to sanction 7 additional posts to the Indo-Tibetan Border Police for augmentation of the financial set up. In other Central Paramilitary forces namely Border Security Force, Assam Rifles, Central Reserve Police Force, Central Industrial Security Force and National Security Guards, the existing financial set up was found to be adequate. So far as Delhi Police is concerned, action has been initiated to get approval for creation of 16 posts for strengthening of its financial set up.

(e) `Police` being a State subject, it is for the State Governments concerned to take appropriate decision about delegation of powers to the State Police depending upon the circumstances prevailing in the State.